

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(CAA)-02(ND)2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

**NAME OF THE COMPANY: NCS Share and Stock Brokers Ltd. and Yuvraj Investngrow Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Manish Gupta, CS for the Petitioner.  
Ms. Easha Kadian, Advocate for Ms. Lakshmi Gurung, Standing Counsel for I.T. Deptt.

**ORDER**

Reserved for Orders.

Sd-

**(Deepa Krishan)**  
**Member (T)**

Sd-

**(Ina Malhotra)**  
**Member (J)**